GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

STARRED QUESTION NO. 45* TO BE ANSWERED ON FEBRUARY 06, 2018

VACATION OF GOVERNMENT BUNGALOWS

No. 45* SHRI P. NAGARAJAN: DR. C. GOPALAKRISHNAN

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of official residential accommodation provided to former Presidents and Prime Ministers and other high dignitaries of the country in Delhi;
- (b) whether the Government has any proposal for vacating the Government bungalows/accommodation presently occupied by the former Presidents and the Prime Ministers of the country;
- (c) if so, the details thereof and the reasons therefor;
- (d)whether there is any proposal to provide alternative accommodation to such dignitaries in any other part of the country and if so, the details thereof; and
- (e) whether there is any proposal to utilize these vacated bungalows/accommodation for some other purpose and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a)to (e): A statement is laid on the table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 45* FOR ANSWER ON 06.02.2018 REGARDING VACATION OF GOVERNMENT BUNGALOWS

- (a) At present, one former President, one former Vice President and three former Prime Ministers (total five) have been provided official residential accommodations in Delhi.
- (b) No, Madam.
- (c) Does not arise.
- (d) No, Madam.
- (e) Does not arise.
